

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:305
ANSWERED ON:02.12.2004
LOADERS NABBED BY CISF
Deora Shri Milind Murti

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of loaders of various airlines were nabbed by Central Industrial Security Force for allegedly fleeing passengers at Indira Gandhi International Airport during the last three years, year-wise;
- (b) whether these loaders surround the office of Crime and Intelligence Branch of CISF and get the accused released;
- (c) if so, the number of such incidents occurred during the above period; and
- (d) the action taken/being taken to avoid recurrence of such wrong practice?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) CISF has taken over the security duties of IGI Airport on 2nd April, 2003. Since then, 34 loaders during the year 2003 and 87 loaders during the year 2004 of various airlines were nabbed by CISF.
- (b) & (c) On 11.11.2004 around 30 loaders of Air India gathered in front of Crime and Intelligence Wing(CIW) office and created nuisance when CIW Staff of CISF apprehended 3 casual labourers of Air India fleeing money from a passenger at the arrival level of Terminal-II. As the concerned passenger declined to give a written complaint, CISF released the casual labourers.
- (d) Close surveillance is being maintained by CISF CIW Wing to avoid such incidents of fleeing of passengers by loaders in future.